

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Baobab Brodband Ltd.  
Vs  
Gemini Communication Ltd.

**MAIN PETITION NUMBER** : CP/699/IB/2017

**(IA/MA) APPLICATION NUMBERS**

MA/127/2019, MA/1181/2019

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**ORDER**

Present: Shri. V. Manivannan, Ld. Counsel for the Liquidator/Applicant.

Shri. Gajendran Ravi, Ld. Counsel for R2 in MA/1181/2019.

Shri. M.S. Viswanathan, Liquidator in person.

Shri. Advait, Ld. Counsel for R1 in MA/1181/2019 & R2 in  
MA/127/2019.

Pleadings are complete.

List the applications for hearing on **07.05.2024 (Physical Hearing)**.

Sd/-

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs